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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 687/2003
with
OA 688/2003

New Delhi this the 22nd day of July, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri V.K. Majotra, Member (A)

OA 687/2003

1. The Heavy Vehicles Factory
Employees Union Babuji circle,
HVF Estate, Avadi Camp, PO Chennai
Rep. by its General Secretary,
Mr. T. Panchaksharam.
2. J. J. Sundaranathan
S/O S. Jacob No. 5 "peace Cottage"
Kulkkarai Street, Sree Sakthi Nagar
Chennai

..Applicants

(By Advocate Shri Devesh Singh)

VERSUS

1. The Union of India rep. by the
Secretary to the Government of
India, Ministry of Defence,
New Delhi.
2. The Ordnance Factory Board,
10-A, Saki Kudiram Bose Road,
Kolkotta-700 00 1
3. The General Manager,
Heavy Vehicles Factory,
Avadi, Chennai.
4. The Principal Controller of
Accounts (FYS), Ministry of
Defence, 10-A, Shaheed Khudhiram
Bose Road, Kolkotta-700001

..Respondents

(By Advocate Shri N.S. Mehta, learned senior counsel)

OA 688/2003

1. J. Abdul Subhan Khan
S/O Jamal Khan
Muslim
Residing at 196, 1st Main Road,
Lazar Nagar, Kamaraj Nagar,
Avadi Chennai-600 071
working as Machinist HS II

(2)

2. P. KRISHNAN

S/o Krishnan Maniyani (Late)
Hindu – Aged about 52 Yrs
Residing at Type G, No 25/3
HVF Estate, Avadi, Chennai-600 054
Working as Examiner HS-II

3. A.N. SATHEESAN

S/o E U Appukutta Menon (Late)
Hindu – Aged about 54 Yrs
Residing at Type G No 35/4
HVF Estate. Avadi, Chennai-600 054
Working as Examiner HS-II

4. P. THAMBY

S/o S Ponnu Muthu
Hindu – Aged about 49 Yrs
Residing at No.107, Poompozhil nagar,
Avadi, Chennai – 600 062.
Working as Fitter HS-II

5. V. GUNASEKARAN]

S/o Vijayaraghavan
Hindu – Aged about 57 Yrs
Residing at No 7 Vengadacharyalu Mudali Street
Royapettah, Chennai-600 014
Working as Machinist HS-II

6. A. KAMALAKANNAN

S/o Angappa Naicker
Hindu – Aged about 47 Yrs
Residing at No 3/2, I Street

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Sri Saraswathy Nagar
Avadi, Chennai -600 054
Working as Machinist HS-II

7. M.MANI
S/o G.Munuswamy
Hindu – Aged about 50 Yrs
Residing at No8, Renuka Amman Koil ,
3rd, New Street,
Kakanji Colony, "A" Block Vysarpadi,
Chennai – 600 039.
Working as machinist HS-II

8. K.V.RAO
S/o K.Veerasamy
Hindu – Aged about 48 Yrs
Residing at N0.57, Ist Street,
Anna Nagar, Chennai – 600 072.
Working as Machinist HS-II

9. S.ARUNACHALAM
S/o P.N.Subramani Iyer
Hindu – Aged about 52 Yrs
Residing at 2/6 Lakshmi Vilas,
Balamurugan Street,
N.M.Road, Avadi, Chennai - 600 054.
Working as Machinist HS-II

10. K.CHANDRASEKARAN
S/o K.V. Vasu Nair
Hindu – Aged about 48 Yrs
Residing at Plot No.372-B, Poompozhil Nagar,
S.M. Nagar (PO), Avadi, Chennai – 600 062.
Working as Machinist HS-II

11. S.MURTHY
S/o Seashajala Pillai
Hindu – Aged about 48 Yrs
Residing at No.9, 5th Street, Periyar Nagar,
Muthaputhupet, IAF Avadi, chennai – 600 055.
Working as Machinist

2. T.PERIASWAMY
S/o M.Thangamuthu
Hindu – Aged about 59 Yrs
Residing at No.20, Ist Street,
Kalaizar Nagar, Kovilpathagai,



Avadi, Chennai – 600 062.
Working as machinist HS-II

13. P.BALAKRISHNAN
S/o V.Paramathy Mudaliar
Hindu – Aged about 56 Yrs
Residing at No.11/9, Cholan Street,
Prakash Nagar, Ambattur ,
Chennai-600 053.
Working as Machinist HS-II
14. R.VENKATESAN
S/o Ramaiah
Hindu – Aged about 49 Yrs
Residing at No. 2/315, Palavedu Pettai,
Palavedu (Post), Avadi, IAF (via),
Chennai – 600 055.
Working as Machinist HS-II
15. K.RAMASWAMY
S/o M.R.M.Kasiviswanathan
Hindu – Aged about 46 Yrs
Residing at n0.7, Prakasam Karu Street,
Vijayalakshmipuram, Ambattur,
Chennai – 600 053.
Working as Machinist HS-II
16. N.VELAYUDHAN
S/o Namasivayam
Hindu – Aged about 56 Yrs
Residing at no.8, C.V Nivas,
Poompozil Nagar, Avadi,
Chennai – 600 062.
Working as Machinist HS-II
17. T.ARUMUGAM
S/o K.Thangavelu
Hindu – Aged about 53 Yrs
Residing at Type –II 74/1, HVF Estate
Avadi, Chennai – 600 054.
Working as Machinist
18. K.PREMANATH
S/o T.V.Balakrishnan Nair
Hindu – Aged about 51 Yrs
Residing at Type-II 63/3, HVF Estate,
Avadi, Chennai – 600 054.
Working as Machinist

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19. J.JOHN FRANCIES
S/o K.Joseph
Christian – Aged about 54 Yrs
Residing at 507-A, Poompozhil Nagar,
Kovilpathagai, Avadi, Chennai – 600 062.
Working as Machinist
20. P.MUTHU
S/o Palani Muthu
Hindu – Aged about 49 Yrs
Residing at Plot No.143, 50 Feet Main Road,
Poompozil Nagar, Avadi, Chennai – 600 062.
Working as Machinist HS-II
21. R.N.SINGH
S/o R.N. Singh
Hindu – Aged about 54 Yrs
Residing at Type – III 10/8,
HVF Estate, Avadi, Chennai – 600 054.
Working as Welder HS-II
22. P.MURALIDHARAN
S/o T.Govindan Kutty Menon
Hindu – Aged about 47 Yrs
Residing at No.682, Anugrah, Poompozil Nagar,
Avadi, Chennai – 600 062.
Working as Examiner HS-II
23. C.R.ACHARI
S/o Raman Achari
Hindu – Aged about 57 Yrs
Residing at No.3/386, Anna Nagar, Karimedu,
IAF (Post), Avadi, Chennai – 600 055
Working as Examiner HS-II
24. S.PARAMASIVAM
S/o Subbuah
Hindu – Aged about 50 Yrs
Residing at No.F-11, Adithya Flats,
19, OT Road, Ambattur, Chennai – 600 053
Working as Examiner HS-II
25. P.KUPPUSWAMY
S/o Padapattan
Hindu – Aged about 48 Yrs
Residing at No.26, T.V.K Street,
Sasthri, Nagar, Pattabiram,
Chennai – 600 072.
Working as Examiner HS-II



26. M.RAMAKRISHNAN
S/o K.Madhan
Hindu - Aged about 46 Yrs
Residing at G - Type 25/8
HVF, Estate, Avadi, Chennai - 600 054.
Working as Examiner HS-II

27. T.M.N.BHATTATHIRI
S/o T.M.Sankaran Bhattathiri
Hindu - Aged about 53 Yrs
Residing at Type-II 48/7
HVF, Estate, Avadi, Chennai - 600 054.
Working as Examiner HS-II

.. Applicants

(None for the applicants 1 and 2)

(By Advocate Shri Devesh Singh, learned counsel
for applicants 3,4,5,6,10,16,17,18,19,24 and 26)

VERSUS

1. The Union of India rep. by the
Secretary to the Government of India,
Ministry of Defence, New Delhi-11.
2. The Ordnance Factory Board,
10-A. Saki Kudiram Bose Road,
Kolkotta-700 001.
3. The General Manager,
Engine Factory,
Avadi,
Chennai.

.. Respondents

(By Advocate Shri N.S.Mehta, learned senior counsel)

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O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

The above two cases which were part of the list of cases were listed for final hearing on 21.7.2003, when the learned counsel for the parties had submitted, inter alia, that the OAs raise ~~the~~ similar issues and can be taken up together. Accordingly, these two OAs are being disposed of by a common order after hearing the learned counsel for the parties. Learned counsel for the applicants submits that in case the applicants are aggrieved by the implementation of the order issued by them dated 12.7.2003, they may be given liberty to proceed in accordance with law.

2. Shri N.S.Mehta, learned senior counsel for the respondents has submitted a copy of the order passed by the Respondents- DG Ordnance Factory Board dated 12.7.2003, which is taken on record. He has submitted that the claim of the applicants has been dealt with in this order and accordingly the aforesaid OAs have now become infructuous.

3. It is relevant to note that in two other similar OAs which were listed along with the aforesaid OAs, namely, OA 1150/2003 and OA 1559/2003, where the applicants were represented by Shri Sadhan Roy Choudhary, learned counsel, he had made the submissions that the OAs have become infructuous, ^{in view of the aforesaid order issued} ^{on that basis,} by the respondents dated 12.7.2003, ^{on} that basis, these

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OAs were also disposed of as having become infructuous by orders dated 21.7.2003 and 22.7.2003, respectively.

4. In view of what has been stated above, the above two OAs are disposed of as having become infructuous. However, liberty is granted in accordance with law if any grievance survives. No order as to costs.

V.K.Majotra
(V.K.Majotra)

Member (A)

Lakshmi Swaminathan
(Smt.Lakshmi Swaminathan)
Vice Chairman (J)

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